



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,20th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/57/2024	STATE OF ASSAM AND ANR. Versus NAVANITA GOGOI AND OTHER	MR. D NATH SR. GA, ASSAM	
2	Cont.Cas(C)/202/2024	NAZRUL ISLAM AND 2 ORS Versus J.B. EKKA	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
3	I.A.(Civil)/1131/2024 in Cus.Ref./1365/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI PARAMJEET KAUR	MR. S C KEYAL	SC, CUSTOMS
	WITH Cus.Ref./1365/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Paramjeet Kaur E	SUBHASH CHANDRA KEYAL	
	WITH I.A.(Civil)/1509/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Paramjeet Kaur	SUBHASH CHANDRA KEYAL	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
4	WP(C)/184/2024	M/S ITI LTD Versus THE UNION OF INDIA AND 6 ORS	MR H BETALA MR C KUMAR RIYAZ KHAN	SC, GST MR H GUPTA DY.S.G.I.
5	WP(C)/2114/2024	M/S MAHAGURU BIBHUTI NARAYAN AYURVEDIC CENTRE Versus THE STATE BANK OF INDIA AND 2 ORS.	MR. S P CHITTAWAT MR. P DEKA MR A DAS	
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
6	PIL/14/2024	NORTH EAST ECO DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	GA, ASSAM SC, FOREST SC, REVENUE
7	WA/90/2024	UNION OF INDIA Versus SHRI LALCHHUANAWMA HRASHEL AND 759 OTHERS E	MR. R K D CHOUDHURY DY.S.G.I.	MR. S DAS, (R-1 to 760)
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				

8	WP(C)/7266/2023	MD ROSIDUL ISLAM Versus THE NORTH EAST FRONTIER RAILWAY AND 3 ORS	MR. A AHMED MS. D GOSWAMI	MR. K K PARASAR DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
9	WP(C)/5797/2023 CAVT. NO.08912/023,	EMPLOYEES STATE INSURANCE CORPORATION AND 4 ORS Versus DR. KARABI KALITA AND ANR	MR. K BAISHYA	MR R SHARMA MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIFI (r-1) S RABHA (r-1) DY.S.G.I. FOR CAVEATOR
10	WP(C)/7408/2023	SUBILAL NARZARY AND ANR Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 20/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/203/2020 WITH LCR	AKBAR ALI Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC (R6) SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO5)
2	WP(C)/205/2020 WITH LCR	KANU ROY Versus THE UNION OF INDIA AND 6 ORS.	MS. J PAUL MR. S C DAS MR P BURAGOHAIN MS. R HAZARIKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/330/2020 WITH LCR	MD. ANKY MIYA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/342/2020 WITH LCR	CHATURY SAHU Versus THE UNION OF INDIA AND 3 ORS.	MR. R SARMA MR. M K DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/2131/2024	AZIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. N N JHA MR. M BERIA MS M SAHOO MS R KUMARI	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/2133/2024	JARINA BIBI @ MOJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
7	WP(C)/7125/2017 WITH LCR	JABEDA BIBI Versus THE UNION OF INDIA and 3 ORS.	MR. S ISLAM MR. M CHOUDHURY MR M MONDAL	GA, ASSAM ASSTT.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3686/2017	STATE OF ASSAM and ANR. Versus RAHAM ALI	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SR. GA, ASSAM SC, C G S C	MR.A A MONDAL MR. M U MAHMUD MR.B ISLAM MR.T AHMED
ORDERS				
2	Review.Pet./114/2022 PART-HEARD, WP(C) 4875/2018(D/O)	JOYFUL NESSA @ JOYFUL KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WITH Review.Pet./65/2020 WP(C) 6052/2018(D/O), WITH LCR	AHILA KHATUN @ RAHILA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WITH Review.Pet./19/2021 WP(C) 6075/2018(D/O)	SAHA ALI AKAND @ SHAHA ALI AKAND Versus THE UNION OF INDIA AND 5 ORS.	Mr M U Ahmed MR F HAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WITH Review.Pet./112/2021 WA 265/2010(D/O)	ASIA KHATUN AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/2803/2022 in Review.Pet./112/2021	ASIA KHATUN AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD A ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WITH Review.Pet./92/2022 WA 139/2013(D/O)	JOYNAL ABEDIN AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS B DEVI	GA, ASSAM ASSTT.S.G.I.

7	WITH Review.Pet./99/2022 WP(C) 2854/2016(D/O)	MOMENA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS J BEGUM MR S H MAHMUD	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	Review.Pet./112/2023 WP(C) 4640/2023(D/O)	KAMLAI BIBI Versus THE UNION OF INDIA AND 7 ORS.	MR. H R KHAN MR. N ISLAM MR. T K DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
9	I.A.(Civil)/2699/2023 in Review.Pet./10285/2023	SUDHA JAIN Versus THE STATE OF ASSAM AND 8 ORS.	MR. B K SEN MR A HUSSAIN	GA, ASSAM
	WITH Review.Pet./10285/2023 (Filing Number)	SUDHA JAIN Versus THE STATE OF ASSAM AND 8 ORS. E	MR. B K SEN	
10	Review.Pet./41/2024 WP(C) 3885/2017(D/O)	MUKESH KUMAR JHA Versus THE UNION OF INDIA AND 4 ORS.	MD R ISLAM MR D N SARMA S K DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	Review.Pet./47/2024 WA 423/2023(D/O)	ABHIRAM DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
HEARING				
12	WP(C)/1749/2018 CAVT. NO.1802/2017 PART-HEARD	THE UNION OF INDIA AND 2 ORS. Versus PRADIP KUMAR NANDY	MS B DEVI MR. G GOSWAMI	MR. S N TAMULI (FOR CAVEATOR)

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/1136/2023	RUPOK GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
2 WP(C)/2115/2024	DEBASIS BORPUJARI Versus THE UNION OF INDIA AND ANR.	MS. H PUJARI MR D BORPUJARI	DY.S.G.I.
3 WP(C)/2117/2024	RUKMIN ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BARUAH MR W TERON MS S K GUPTA	SC, AGRI. DEPARTMENT
4 WP(C)/2123/2024	ANUP TRADE AND TRANSPORT PVT LTD Versus FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	SC, F C I
5 WP(C)/2126/2024	RAMEN PATOWARY Versus THE STATE OF ASSAM AND 2 ORS.	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC
6 WP(C)/2129/2024	SAURAV SEN Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
7 WP(C)/2132/2024	SUBIR PAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
ADMISSION			
8 WP(C)/953/2021	SAHELI DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE	GA, ASSAM SC, EXCISE DEPTT.
9 WP(C)/6321/2021	JOGESH KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC. WATER RESOURCE DEPTT. SC. REVENUE
10 WP(C)/7100/2022	HEM BAHADUR PRADHAN @ NEWAR AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B SINHA MR. S UPADHAY MS. A LALA MR. M SHARMA	GA, ASSAM
11 WP(C)/1253/2023	M/S RIZA ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR A CHETIA	GA, ASSAM SC, A.H and V. DEPT.

12	WP(C)/1856/2023	JITEN KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. N J GOGOI M.A. BEGUM MR. B JAIN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE SC, REVENUE
13	WP(C)/5912/2023	MANOJ KUMAR CHAUHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K SINGHA MS N BEGUM	GA, ASSAM SC, GMC
ORDERS				
14	Cont.Cas(C)/371/2023	NABAJYOTI BARMAN Versus GYANENDRA DEV TRIPATHI AND ANR	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
15	WP(C)/123/2024	M/S GUWAHATI INDUSTRIAL SALES AND SERVICE Versus THE STATE OF ASSAM AND 3 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	SC, HANDLOOM AND TEXTILE SC, FINANCE

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/196/2024	MONOWAR HUSSAIN Versus DIBAKAR NATH, IAS AND ANR.	MR M A ISLAM	
2 Cont.Cas(C)/199/2024	DIPANJALI PRABHA DEKA Versus PRANAB KUMAR DEKA	MS D DEORI	
3 WP(C)/2112/2024	RAHIM UDDIN Versus THE STTAE OF ASSAM AND 5 ORS	F K R AHMED M U BARBHUYAN	GA, ASSAM
4 WP(C)/2116/2024	MINA GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED I AMIN MR. O ULLAH	GA, ASSAM SC, REVENUE
5 WP(C)/2122/2024	NABAJYOTI KALITA AND ANR Versus PUNJAB NATIONAL BANK AND 3 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, PNB
ORDER (STAY VACATING)			
6 I.A.(Civil)/993/2024 in WP(C)/5276/2023	SUDIR CHANDRA SAHA, Versus DR. BICHITRA KUMAR DOLEY,	MR. D M NATH	MR B D DAS
WITH WP(C)/5276/2023	DR. BICHITRA KUMAR DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS R MALI	GA, ASSAM SC, HEALTH
ADMISSION			
7 WP(C)/988/2022	BABAN BASUMATARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R M CHOUDHURY	GA, ASSAM SC, BTC SC, FINANCE
8 WP(C)/4050/2022	DR. PRITISH KUMAR CHOWDHURY Versus JORHAT DEVELOPMENT AUTHORITY AND ANR (B)	MS P AGARWAL MR I HASIEB MR. B J DAS	GA, ASSAM MS S BARUAH
9 WP(C)/5347/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION

10	WITH WP(C)/5340/2022	XSS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
11	WITH WP(C)/5341/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
12	WITH WP(C)/5342/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
13	WITH WP(C)/5346/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
14	WP(C)/5646/2022	ISLAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	GA, ASSAM MR M J QUADIR (R-5,6) MR. K MIRA (R-5,6) MR S S ISLAM (R-5,6)
15	WP(C)/8285/2022	OILMAX ENERGY PRIVATE LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR G KHANDELIA MR. K DEKA	GA, ASSAM SC, TAXES
16	WP(C)/2875/2023	M/S JYOTI POWER AGENCY Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. A S TAPADER MR M AHMED	SC, APDCL
17	WP(C)/3660/2023	M/S SKYLIGHT AUTOMOTIVE PRIVATE LIMITED AND 2 ORS Versus THE CANARA BANK AND 3 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MR. M SHARMA MS. S YASMIN
ORDERS				
18	WP(C)/125/2023	JUMNGU BUCHI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN	GA, AP MR. D KAMDUK
19	I.A.(Civil)/1044/2024 in WP(C)/4933/2023	ON THE DEATH OF ABDUL JABBAR @ JABBAR ALI HIS LEGAL HEIRS JELEKHA KHATUN AND ORS Versus THE STATE OF ASSAM AND 4 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM
	WITH WP(C)/4933/2023	ABDUL JABBAR @ JABBAR ALI Versus THE STATE OF ASSAM AND 4 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM MD. M H CHOUDHURY MS G HAZARIKA MS. M BARMAN MR MONZUR K CHOUDHURY (R-4,5) MR. P CHAKRABORTY (R-5) R. BARUAH R. BARUAH MR. S N AHMED(R-4,5) TANZIM L. CHOUDHURY (R-4,5)

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LEAVE NOTE OF ADVOCATES FOR 20/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
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7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
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20)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
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24)	MR. M DUTTA	19-04-2024	To	22-04-2024
25)	MR S KHOUND	19-04-2024	To	20-04-2024
26)	MR A W AMAN	19-04-2024	To	20-04-2024
27)	MR N ISLAM	18-04-2024	To	30-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

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[For Saturday,20th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./108/2024	PROBISON HASDA Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
	WITH I.A.(Crl.)/359/2024 in Crl.A./108/2024	PROBISON HASDA Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
ORDERS				
2	Crl.A./94/2023 2 Y 2 M 4 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	SHYAMAL BASUMATARY Versus THE STATE OF ASSAM AND ANR .	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
3	CRL.A(J)/131/2023 WITH OFFICE NOTE, LCR 5 FILES	MD. MAINUL HOQUE Versus THE STATE OF ASSAM	MR. M.H. LASKAR (AMICUS CURIAE)	PP, ASSAM
4	CRL.A(J)/133/2023 WITH OFFICE NOTE, LCR 4 FILES	BISWAJIT BAKTI Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
	WITH I.A.(Crl.)/1135/2023 in CRL.A(J)/133/2023	BISWAJIT BAKTI Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
5	I.A.(Crl.)/358/2024 in Crl.A./462/2023	MD. MOJIBUR ALI @ MOJIBUR RAHMAN @ JODU @ BUDU Versus THE STATE OF ASSAM AND ANR.	MR. M A I HUSSAIN MR. A AHMED MR. S H ZAMAN N ISLAM	PP, ASSAM
	WITH Crl.A./462/2023 (Filing Number)	MOJIBUR ALI @ MOJIBUR RAHMAN @ JODU @ BUDU Versus THE STATE OF ASSAM AND ANR E	MR. A AHMED	

6 [I.A.\(CrI.\)/360/2024](#)
in CrI.A./3234/2024

ARMAN ALI AND ANR.
Versus
THE STATE OF ASSAM AND ANR.

MR. I H LASKAR
MR. P K DEKA
MR. R. KARIM
MS. N M LONGKENG

PP, ASSAM

WITH
[CrI.A./3234/2024](#)
(Filing Number)

ARMAN ALI AND ANR
Versus
THE STATE OF ASSAM AND ANR A

MR. P K DEKA

WITH
[I.A.\(CrI.\)/3236/2024](#)
(Filing Number)

ARMAN ALI AND ANR
Versus
THE STATE OF ASSAM AND ANR A

MR. P K DEKA

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LEAVE NOTE OF ADVOCATES FOR 20/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./124/2024 WITH LCR(SCANNED COPY)	ARMY NO. 15715017K NAGIREDLA SRINU AN ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K MEDHI MR K K MEDHI	PP, ASSAM
2	WP(C)/2118/2024	KHAGEN KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
ADMISSION				
3	Crl.Rev.P./566/2022 WITH LCR 1 FILE(SCANNED COPY)	JESMIN SULTANA BARBHUYAN Versus SAMSUL ALAM	G UDDIN MS. P ADHIKARI MR A K AZAD	MR. A W AMAN MS. SURAYA RAHMAN MR. SARFRAZ NAWAZ MR. S A BARBHUYAN MR. S T ADNAN
ORDERS				
4	I.A.(Crl.)/161/2024 WITH OFFICE NOTE, LCR 4 FILES in Crl.A./48/2024	PABITRA RABHA @ KALYAN RABHA Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
	WITH Crl.A./48/2024	PABITRA RABHA @ KALYAN RABHA Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

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[For Saturday,20th April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2119/2024	PRITHWISH KUMAR CHAKI Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	GA, ASSAM SC, AG SC, FINANCE
2	WP(C)/2121/2024	DILIP KUMAR SARMAH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM SC, SEC. EDU.
3	WP(C)/2124/2024	MUKTAR AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. K MOHAMMED	SC, CO OP
4	WP(C)/2128/2024	BINA SAHARIAH Versus THE STATE OF ASSAM AND 5 ORS	MR. A GOGOI	GA, ASSAM
ORDER (STAY VACATING)				
5	I.A.(Civil)/1003/2024 in WP(C)/4418/2023	THE STATE OF ASSAM AND 3 ORS Versus JATISH CH. DEB		MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR
	WITH WP(C)/4418/2023	JATISH CH. DEB AND 5 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU.
6	WITH WP(C)/4661/2023	JATISH CH. DEB AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU.

ADMISSION

7	WP(C)/7243/2021 FIXED	MANJU DAS Versus THE STATE OF ASSAM AND 3 ORS. -B	MR R P SHARMA	GA, ASSAM SC, FINANCE DEPTT.
8	WP(C)/6037/2022 CAVT. NO.10162/022, FIXED	DR. HARI CHANDRA MAHANTA Versus THE DIBRUGARH UNIVERSITY AND 2 ORS.	MR. P MAHANTA MR A ATREYA	MR. K N CHOUDHURY MR. R MAZUMDAR (R3) MR H BEZBARUA (R3) MR. D J DAS FOR CAVEATOR
9	WP(C)/7049/2023 FIXED	INA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
10	WP(C)/1425/2024 FIXED	QUEEN DEORI Versus THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MS. P UPAMANYU MR REZABUL HOQUE	GA, ASSAM A W AMAN (R-8) MR SARFRAZ NAWAZ (R-8) MR T R SEN (R-8) SAMIM RAHMAN (R-8)

ORDERS

11	WP(C)/1418/2024 FIXED	NIZARA THAKUR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, HIGHER EDU SC, AG
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LEAVE NOTE OF ADVOCATES FOR 20/04/2024

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[For Saturday, 20th April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 CRP/45/2024	SUBRATA DAS Versus LAKHI BORO AND ANR.	MS. M BHATTACHARJEE MS M BHARATI MS. P DASGUPTA	
2 CRP(IO)/129/2024	SUNANDA RAM CHOUDHURY Versus HEMEN PRASAD DUTTA	MRS A SAIKIA MS. U SAUD	
3 CRP(IO)/130/2024	BHAGIRATHI KOIRI Versus SANTI KOIRI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
ADMISSION			
4 MFA/25/2024	PINKI MALAKAR RAJBHAR AND 3 ORS Versus THE UNION OF INDIA	MS J KALITA	SC, RAILWAY
5 MACApp./158/2024	MONOWAR HUSSAIN Versus NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
6 MACApp./159/2024	ANJANA DAS @ ANJANA MANDAL Versus SUBRATA SARKAR @ PINTU SARKAR AND ANR.	MR. A GANGULY MR. A DHANUKA	
FOR HEARING U/O XLI RULE II C.P.C.			
7 RSA/58/2024	MANAGER, LONGAI TEA ESTATE AND ANR. Versus D.M. PRORERTIES PVT. LTD. AND 2 ORS.	MR. T DAS MS. R BARMAN	
8 RSA/59/2024	EMMANUEL HOSPITAL ASSOCIATION AND ANR Versus BIRO SINGH	MR. A DHAR MISS S ROY MD F FARIDI	
ORDERS			
9 RFA/16/2022 WITH LCR	M/S BEE PEE ENTERPRISES Versus THE STATE OF ASSAM AND 6 ORS.	MR. N ALAM MR. J HUSSAIN	SC, HANDLOOM AND TEXTILE

10	RFA/46/2023 WITH LCR	BIPLAB DUTTA AND ANR. Versus RAMAVTAR JALAN AND ANR.	MR P SARMA MR. R SARMA MR D HAZARIKA MR A HUSSAIN	
11	RFA/55/2023 WITH LCR	CHANDAN CHAKRABORTY Versus BIRHASHGIRI BASUMATARY	MR. P HAZARIKA MR. T R SARMA MR. H S BORAH MR. A K ROY MR M KASHYAP	MR. B J MUKHERJEE(R-2) MS R SAHA(R-2)
12	I.A.(Civil)/3625/2023 in FAO/79/2023	VARSHA TUBES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 7 ORS .	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	SC, INDUSTRIES AND COMMERCE SC, P H E
	WITH FAO/79/2023	VARSHA TUBES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 7 ORS .	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	SC, INDUSTRIES AND COMMERCE SC, P H E
13	I.A.(Civil)/658/2024 WITH LCR in RSA/191/2022	BHABANANDA KALITA Versus PRANITA DEVI NATH @ PRANITA DAS AND ANR .	MR. N HAQUE	MR. A ALI
	WITH RSA/191/2022	PRANITA DEVI NATH @ PRANITA DAS AND ANR . Versus BHABANANDA KALITA AND ANR .	MR M AHMED MR. M HUSSAIN MR A. ALI N. CHOUDHURY	MR. N HAQUE (R1) MR. A K AZAD (R1) MR. S R BARBHUIYA (R1) MR M HUSSAIN (R1)
14	I.A.(Civil)/1130/2024 in RFA/2591/2024	SATI PUROKAYASTA @ SATHI PURKAYASTHA AND 3 ORS Versus MONUJ KANTI PAUL	MS. P BHATTACHARYA MR T GOGOI	
	WITH RFA/2591/2024 (Filing Number)	SATI PUROKAYASTA @ SATHI PURKAYASTHA AND 3 ORS Versus MONUJ KANTI PAUL E	MS. P BHATTACHARYA	
	WITH I.A.(Civil)/2592/2024 (Filing Number)	SATI PUROKAYASTA @ SATHI PURKAYASTHA AND 3 ORS Versus MONUJ KANTI PAUL E	MS. P BHATTACHARYA	
15	I.A.(Civil)/1132/2024 in RERA APPEAL/3654/2024	GOURI MANSION PART II Versus SURYA MAHANTA AND ANR	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA	
	WITH RERA APPEAL/3654/2024 (Filing Number)	GOURI MANSION PART II Versus SURYA MAHANTA AND ANR E	MR D CHOUDHURY	

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LEAVE NOTE OF ADVOCATES FOR 20/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
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27)	MR N ISLAM	18-04-2024	To	30-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

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[For Saturday, 20th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1018/2024	SISIR BISWAS Versus THE STATE OF ASSAM	MR. S N KRISHNATRAYA MR. R RAHMAN MAYUR DAS	PP, ASSAM
ADMISSION				
2	Crl.Pet./811/2023 WITH LCR 3 FILES(SCANNED COPY)	HAFIJ ULLAH Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR P DOLEY MR. M AGARWAL	PP, ASSAM
ORDERS				
3	I.A.(Crl.)/1004/2023 WITH OFFICE NOTE in CRL.A(J)/10900/2023 WITH CRL.A(J)/10900/2023 (Filing Number)	SUNIL THAPA Versus THE STATE OF ASSAM AND ANR.	MRS DIPANJALI BORPUJARI (LEGAL AID COUNSEL)	PP, ASSAM
4	Crl.Rev.P./82/2024	BISWAMBOR SINHA Versus SINDHACHAL GOALA AND ANR.	MRS. R RONGMEI MS. K L R YANTHAN MR P UPADHYAYA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/04/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
1 Bail Appln./295/2024	MOKSEDUL HOQUE Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
2 Bail Appln./617/2024	PRITY KUMARI Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
MOTION (BA)			
3 Bail Appln./1057/2024 FIXED	HARISH BANSAL Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	MR. A K BHUYAN MR. M MORE PP, ASSAM
4 Bail Appln./1132/2024	MD. JULMAT HUSSAIN @ JULMAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. I U CHOWDHURY MR A AHMED	PP, ASSAM
MOTION			
5 AB/852/2024 FIXED	SMTI PRATIVA SINGHA Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
6 AB/1021/2024	SADDAM BANIYA AND 6 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
BAIL HEARING (BA)			
7 Bail Appln./300/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MOINUL CHOUDHURY @ MRINAL CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. F A HASSAN MR. H A TALUKDAR MS. P S LASKAR	PP, ASSAM
8 Bail Appln./695/2024 WITH CASE RECORD(SCANNED COPY),FIXED	KAZI ALAUDDIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
9 Bail Appln./740/2024 FIXED	MRINAL KUMAR SAIKIA Versus THE STATE OF ASSAM	MR. A K AHMED MD A ISLAM	MR. A K BHUYAN MR. M MORE PP, ASSAM
10 Bail Appln./1096/2024 FIXED	MUKSIDUL HOQUE Versus THE STATE OF ASSAM	S YESMIN MR D MEDHI MR. S SARKAR	PP, ASSAM

BAIL HEARING

11	AB/430/2024 WITH CASE RECORDS(SCANNED COPY), B/O	SAHADUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MS. M KECHII	MR. R A MAZUMDER(R-2) PP, ASSAM
12	AB/659/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SHASHWANT SINGH @ SRI SHASHWAT SINGH BUNDELA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
WITH				
13	Bail Appln./739/2024	NIAJUL ISLAM TALUKDAR @ NIYAJUL ISLAM TALUKDAR Versus THE STATE OF ASSAM	MR. A K AHMED MD A ISLAM	MR. A K BHUYAN MR. M MORE PP, ASSAM
14	AB/711/2024 FIXED	SINDU MOMIN AND ANR Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
15	AB/738/2024 FIXED	AMIR CHOUDHURY Versus THE STATE OF ASSAM	MR. A K AZAD MR A K AHMED MS P KAKATI	PP, ASSAM
16	AB/778/2024 FIXED	HEMANTA DEKA AND ANR Versus THE STATE OF ASSAM	MR. R SALOI	PP, ASSAM

HEARING

17	Crl.Rev.P./393/2022 WITH LCR 4 FILES, FIXED	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. Versus CHANDRA HANDIQUE	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN
WITH				
	I.A.(Crl.)/400/2022 in Crl.Rev.P./393/2022	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. Versus CHANDRA HANDIQUE	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	

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LEAVE NOTE OF ADVOCATES FOR 20/04/2024

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[For Saturday,20th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6374/2023	MEENA KUMARI SINGH @ MEENA DEVI SINGH Versus THE STATE OF ASSAM AND 7 ORS	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI S DEB MS S.DAS	GA, ASSAM
2	Cont.Cas(C)/198/2024	SMTI. BARNALI DIHINGIA Versus SRI RAJESH TIWARI	MR A DASGUPTA MS B DAS MR J K SHARMA	
3	Cont.Cas(C)/201/2024	SADANANDA BARUAH Versus RAJESH TIWARI	MR A DASGUPTA MS B DAS MR J K SHARMA	
ADMISSION				
4	WP(C)/9305/2019	BINAY KUMAR KALITA AND 10 ORS. Versus THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED	SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50-58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50-58, R60) SC, FINANCE
5	WITH WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	MR. U K NAIR GA, ASSAM SC, APSC MR R SINGHA MR P R SARMA SC, FINANCE DEPTT.
	WITH I.A.(Civil)/1032/2020 in WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	GA, ASSAM SC, APSC

6	WP(C)/1504/2020	KUMAR NARZARY Versus THE STATE OF ASSAM AND 8 ORS.	MS. M DEV MRS. A BASUMATARY MS. N DEB MS. P DEB	GA, ASSAM SC, P W D SC, BTADC
7	WP(C)/2293/2020	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. R MAZUMDAR (R7) MR H BEZBARUA (R7) SC, HEALTH
8	WITH WP(C)/2858/2018	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 9 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D DEKA MR. D J DAS	MR. A M BORA (R11) MS. C CHOUDHURY (R11) SC, HEALTH SC, PERSONNEL DEPT.
9	WP(C)/5123/2020	DHIREN BHARALI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. C GOSWAMI	SC, PNRD MR. M NATH SC, AG MR. S K MEDHI (r-5) SC, FINANCE DEPTT.

ORDERS

10	WP(C)/2516/2023	NO. JC 2900502L SUBEDAR GD RABI CHARAN DEB BARMA Versus UNION OF INDIA AND 3 ORS	MR B PATHAK MR. R THADANI MR V KUMAR	MS. B SARMA DY.S.G.I.
11	WP(C)/5046/2023 CAVT. NO.08242023,117800008282023,117800008302023, 117800008362023,117800008442023, 117800008642023,117800008742023, 117800008802023,117800008862023,117800008882/023, WITH ELEVEN NOS. OF CAVT.	MANZURUL HAQUE LASKAR AND 9 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A R BHUYAN MR F A LASKAR MD I H LASKAR	MR. S P CHOUDHURY (FOR CAVEATOR) MR. K GOGOI MR. K GOGOI MS B DEVI (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DR K PANDAV (FOR CAVEATOR) DY.S.G.I.
12	WITH WP(C)/5406/2023 CAVT. NO. 08432/023,	NIT WORKERS UNION AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. S P CHOUDHURY (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DY.S.G.I. SC, NIT
13	WITH I.A.(Civil)/387/2024 in WP(C)/5406/2023	THE DIRECTOR, NATIONAL INSTITUTE OF TECHNOLOGY, SILCHAR AND ANR. Versus NIT WORKERS UNION AND 2 ORS.	MR. S P CHOUDHURY	MR. M J BARUAH MR. S P CHOUDHURY (FOR CAVEATOR)
	I.A.(Civil)/885/2024 in Cont.Cas(C)/155/2022	ON THE DEATH OF SUSANTA NUNISA @ SUSHANTA NUNISA Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA	
	WITH Cont.Cas(C)/155/2022	SUSANTA NUNISA @ SUSHANTA NUNISA Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS

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LEAVE NOTE OF ADVOCATES FOR 20/04/2024

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सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND****COURT NO: 21****[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	Crl.A./169/2019 5 Y 1 M 5 D:	MD. BABUL HUSSAIN @ FAKARUDDIN ALI AHMED Versus THE STATE OF ASSAM AND ANR	MR SISHIR DUTTA MS. S K NARGIS MR. C SHARMA MR. S DUTTA MS N DAS	MR. P SAIKIA (LEGAL-AI-COUNSEL FOR R-2) PP, ASSAM
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ORDERS

2	I.A.(Civil)/3225/2017 in MACApp./301064/2017	SMTI SAPTA DEEPA BHARALI BAISHYA @ QUEEN BHARALI, Versus THE REGIONAL MANAGER and 2 ORS,	MR.M TALUKDAR MR. D NATH	MS. N MODI MR. S DUTTA, SR.ADV. MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA
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WITH[MACApp./301064/2017](#)
(Filing Number)

	MRS SAPTA DEEPA BHARALI BAISHYA Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and 2 ORS	MR.M TALUKDAR MR. D NATH
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3	I.A.(Civil)/3268/2023 in MACApp./11057/2023	THE ORIENTAL INSURANCE CO. LTD. Versus DHIRA RAY AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA
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WITH[MACApp./11057/2023](#)
(Filing Number)

	THE ORIENTAL INSURANCE CO. LTD. Versus DHIRA RAY AND 4 ORS H	MR. S K GOSWAMI
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4	I.A.(Civil)/1135/2024 in MACApp./14103/2023	DEBAJIT DEKA Versus GAGAN DAS AND 2 ORS.	MR D MONDAL
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WITH[MACApp./14103/2023](#)
(Filing Number)

	DEBAJIT DEKA Versus GAGAN DAS AND 2 ORS A	MR D MONDAL
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5	I.A.(Civil)/1137/2024 CAVT. NO.01462/024, in MACApp./1809/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus VUNGNEICHING AND 4 ORS.	MRS B ACHARYA MR. A ACHARYA	MR D MONDAL DR. U BARUAH RANJU R S BARUAH FOR CAVEATOR
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WITH[MACApp./1809/2024](#)
(Filing Number)

	THE NEW INDIA ASSURANCE CO. LTD Versus VUNGNEICHING AND 4 ORS F	MR. A ACHARYA
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WITH
[I.A.\(Civil\)/1811/2024](#)
(Filing Number)

THE NEW INDIA ASSURANCE CO. LTD MR. A ACHARYA
Versus
VUNGNEICHING AND 4 ORS F

6 [I.A.\(Civil\)/1139/2024](#)
in MACApp./3732/2024

REEMA DAS BORO @ HIRMOBA BORO MR. A R AGARWALA
AND 2 ORS. MR ADITYA AGARWALA
Versus
TATA AIG GEN. INSURANCE COMPANY MD. K ALI
LTD AND 2 ORS. MS. R LAILA

WITH
[MACApp./3732/2024](#)
(Filing Number)

REEMA DAS BORO @ HIRMOBA BORO MR. A R AGARWALA
AND 2 ORS
Versus
TATA AIG GEN. INSURANCE COMPANY
LTD AND 2 ORS F

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LEAVE NOTE OF ADVOCATES FOR 20/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
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17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
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25)	MR S KHOUND	19-04-2024	To	20-04-2024
26)	MR A W AMAN	19-04-2024	To	20-04-2024
27)	MR N ISLAM	18-04-2024	To	30-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,20th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH

THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-II RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HER LADYSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./445/2024	ABDUL MANNAN Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
2	Crl.Pet./448/2024	ROKONGULIE Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI	PP, ASSAM
3	Crl.Pet./456/2024	MONISH CHHABRA Versus THE STATE OF ASSAM AND ANR.	MRS J BEGUM MS. K MALAKAR MS B BORO	PP, ASSAM
4	AB/1023/2024	SAINUDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. A HUDA	PP, ASSAM
5	AB/1024/2024	RUP KUMAR DAS Versus THE STATE OF ASSAM	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
ADMISSION				
6	Crl.Rev.P./345/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	BHABEN KUMAR Versus RINTI DEKA	MR R M DAS MR. C SHARMA MD M HOQUE	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR
	WITH I.A.(Crl.)/1113/2023 in Crl.Rev.P./345/2023	RINTI DEKA Versus BHABEN KUMAR	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	

7	Crl.Pet./272/2024 FIXED	NITUL CHETIA Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM	MR. SURAJIT DAS (R-2) A W AMAN (R-2) MS SURAYA RAHMAN (R-2) MR SARFRAZ NAWAZ (R-2) MR S A BARBHUYAN (R-2) PP, ASSAM
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BAIL HEARING (BA)

8	Bail Appln./950/2024	MD. SUBURUDDIN @ SOBURUDDIN Versus THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN MR. A KHALEK	PP, ASSAM
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BAIL HEARING

9	AB/835/2024 FIXED	ROSHIDUL HOQUE Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	PP, ASSAM
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ORDERS

10	Crl.Pet./31/2024 B/O	BIDYUT DAS Versus THE STATE OF ASSAM AND ANR	MR S HOQUE M ISLAM	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 20/04/2024

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[For Saturday,20th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./2794/2023	KONDAVEETI RAMAKRISHNA Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MS B GOGOI MR J K Bhuyan	SC, DRI
WITH				
2	Bail Appln./4268/2023	SILAAAR SHEIK Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MS B GOGOI MR J K Bhuyan	SC, DRI
3	Bail Appln./4136/2023	MD. MOKIM AND ANR. Versus THE UNION OF INDIA	MS. S K NARGIS MS N SULTANA	SC, NCB
4	Bail Appln./4307/2023	ABID PERVEZ @ AZAD PERVEZ Versus UNION OF INDIA	MR. N N B CHOUDHURY MR. P K SAHARIA MS K DAS	SC, NCB
5	Bail Appln./4526/2023	DILDAR HUSSAIN Versus THE UNION OF INDIA	MR. A M KHAN MS N KHATUN	SC, NCB
6	Bail Appln./91/2024	SUJIT NATH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA MR P BORA MR. K UPAMANNYA	PP, ASSAM
7	Bail Appln./162/2024	PAPPU CHATTERJEE Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
8	Crl.Pet./334/2024	SUKANYA DAS Versus THE STATE OF ASSAM	MR. A M BORA MR B KAUSHIK MS S DAS MR. R CHOUDHURY MS. H DAS	PP, ASSAM
9	Bail Appln./335/2024	DHRUBA RAJ @ DHRUBA DAS Versus UNION OF INDIA	MR. S K SINGHA MR G PATHAK	SC, NCB
10	Bail Appln./364/2024	HAFIJUL MANDAL AND ANR. Versus NARCOTICS CONTROL BUREAU	MR D K MEDHI P BORUAH	SC, NCB
11	Bail Appln./449/2024	RABI AHMED BARBHUIYA Versus UNION OF INDIA.	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB

12	Bail Appln./518/2024 WITH I.A.(Cr.)/310/2024 in Bail Appln./518/2024	RAJDEV KUMAR @ RAJDEV SINGH Versus THE UNION OF INDIA	MR S RAHMAN MS. S PHUKAN MR U PANDEY	SC, NCB
13	Bail Appln./533/2024	RAJDEV KUMAR @ RAJDEV SINGH Versus THE UNION OF INDIA	MR S RAHMAN	SC, NCB
14	Bail Appln./586/2024	OINAM LAKHIKANTA SINGH Versus UNION OF INDIA	MS. S K NARGIS MR. K SINGHA MS S BEGUM MS N SULTANA	SC, NCB
15	Bail Appln./707/2024	SURAJ SINGH Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
		PRADIP DAS @ PRADIP TALUKDAR Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM	SC, NCB
MOTION				
16	Crl.Pet./446/2024	MD. OSMAN ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM
17	Crl.Pet./447/2024	MD. MATIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM
18	Crl.Pet./450/2024	MAHIDUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
19	AB/545/2024 FIXED	BINITA DAS BARUAH Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./506/2024 PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR P KATAKI MS S MOCHAHARI MR S DUTTA	PP, ASSAM
21	Bail Appln./4459/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SURENDER KUMAR Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
22	Bail Appln./4487/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MUJAMMIL HUSSAIN Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
23	Bail Appln./571/2024 WITH CASE RECORD(SCANNED COPY), B/O	ABDUL RAZAK SHAH Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM MR M RAHMAN I AMIN	PP, ASSAM
24	Bail Appln./1022/2024 FIXED	DEBOJIT SAIKIA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	PP, ASSAM
25	Bail Appln./1071/2024 FIXED	MD. ABDUL MALEQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
26	Bail Appln./1110/2024 FIXED	PREMANANDA ROY Versus THE STATE OF ASSAM	MR. B HALDAR S K DAS	PP, ASSAM

BAIL HEARING

27	AB/556/2024 FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR D J HALOI MR. K MOHAMMED	PP, ASSAM
28	AB/998/2024 FIXED	MONOWARA BEGUM AND 3 ORS. Versus THE STATE OF ASSAM	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/04/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
1 WP(C)/7551/2013 BY SLIP	RABINDRA NATH SARMA Versus ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA SC, A G V B
2 WP(C)/956/2014 BY SLIP	NO.119880274, EX. CT. MD. KAJI SAFIQUL ISLAM Versus THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRS M ABDULLAH P MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.N BARUA C.G.C. MRM R ADHIKARI MR.K K PARASAR(R-1TO3) ASSTT.S.G.I.
3 WP(C)/4881/2023 BY SLIP	MD. ABUL HASEN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU
WITH 4 WP(C)/4564/2023 CAVT. NO. 07212/023,	MD. ABDUL AKHER ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. M ISLAM MS. J TAMULI	SC, ELEM. EDU GA, ASSAM MR. A SAYED(FOR CAVEATOR) MR. M KHAN (r-9) MR A K DAS (r-9) MS J AKTAR (r-9) SC, FINANCE
<u>MOTION</u>			
5 Cont.Cas(C)/197/2024	AKRAUL MOSTAFA Versus MAMATA HOJAI, AES	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	
6 Cont.Cas(C)/200/2024	DIPANJALI GOSWAMI Versus MAMATA HOJAI, AES	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	
7 WP(C)/2113/2024	SOCIETY OF GUARDIANS, SILCHAR COLLEGIATE SCHOOL, SILCHAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, SEC. EDU.

8	WP(C)/2125/2024	RAMANANDA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. I AHMED MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, SEC. EDU.
9	WP(C)/2127/2024	SWAPNIL DEB @ DIMPI DEB Versus THE STATE OF ASSAM AND 5 ORS.	MRS. S D CHOUDHURY MR. RAJARSHEE DE MR. F A HASSAN	SC, ELEM. EDU
10	WP(C)/2130/2024	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR T N SRINIVASAN MR. N ISLAM M KHATUN	GA, ASSAM SC, SEC. EDU.
ADMISSION				
11	WP(C)/3195/2015	SANJIB LAHAN and 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	SC, ELEMENTARY EDUCATION
12	WP(C)/2184/2016	SONEKA BIBI @ SONEKA KHATUN and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR.B HUSSAIN MR.A T SIKDER MR.S ALIM MR.A H AHMED	MR.J ISLAM(R-8) MS.S KALITA(R-8) SC, ELEMENTARY EDUCATION(R1,2) SC, BTC(R3-6) MR.A HOQUER-8
13	WP(C)/2334/2016	BHUPENDRA KR. SARMA and 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.U HAZARIKA MR.B ULLAH MS.T SOM MR.H DAS MR.A RAHMAN	GA, ASSAM MR.A SARMA SC, ELEMENTARY EDUCATION
14	WP(C)/2382/2016	RUPKONWAR M.E. SCHOOL and 15 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MS.N BARUAH MS.B BHUYAN MS.K BARPUJARI	SC, ELEMENTARY EDUCATION SC, FINANCE
WITH				
15	WP(C)/1874/2016	ULUBARI SANKARDEV ME SCHOOL and 38 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MS. N BORAH MS. B BHUYAN	SC, ELEMENTARY EDUCATION SC, FINANCE
16	WP(C)/3581/2022	KUSHAL KONWAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. SC, BTC
ORDERS				
17	Cont.Cas(C)/44/2023	BINITA ROY Versus PABAN KR BORTHAKUR AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. D SAIKIA (R-3) MR. D SAIKIA (R-3) MR S M T CHISTIE (R-3) MS. R B BORA (R-4,5) MR. S BORA (R-4,5) MS. M DEVI (R-1) MR. A DAS (R-1) MR. A PHUKAN (R-3)
18	Cont.Cas(C)/108/2023	DR. BIBEKANANDA CHOUDHURY Versus BANASHREE NATH AND ANR.	MR. B CHAKRABORTY MRS P HAZARIKA	MR. K GOGOI MR P BORAH
19	Cont.Cas(C)/220/2023	JAKARIA IMRAN CHOUDHURY Versus H N GAUTAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR D KALITA MR. D NATH
20	Cont.Cas(C)/771/2023	GAZI RAHMAN AND 2 ORS Versus MAMATA HOJAI	MR N SARMA MR. M MONDAL	

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27)	MR N ISLAM	18-04-2024	To	30-04-2024



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,20th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/6035/2018	M/S. SWAGAT SUPER SPECIALITY SURGICAL INSTITUTE AND HOSPITAL AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A KALITA	GA, ASSAM
2 WP(C)/7726/2018	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, FINANCE AND TAXATION MR. B GOGOI
WITH 3 WP(C)/7725/2018	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. B GOGOI
WITH 4 WP(C)/7732/2018	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. P BARUAH MR. N N DUTTA	SC, FINANCE AND TAXATION MR. B GOGOI
WITH 5 WP(C)/7735/2018	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. B GOGOI
WITH 6 WP(C)/7737/2018	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR B GOGOI

7	WITH WP(C)/7740/2018	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR B GOGOI
8	WP(C)/2476/2021	THE ORIENTAL INSURANCE CO LTD Versus OFFICE OF THE EXECUTIVE COUNCIL OF INSURERS AND 3 ORS	MR. M A LASKAR MS A HUSSAIN S AHMED	MR. D K JAIN (R-3,4) MR K JAIN (R-3,4)
9	WP(C)/4269/2021	PARESH CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORA MS J RAJKUMARI	SC, APDCL SR. GA, ASSAM SC, ASSAM STATE HOUSING BOARD (ASHB)
10	WP(C)/7257/2021 FIXED	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. J M GOGOI (R-5) SC, GMC SC, GDD
11	WITH WP(C)/2551/2019	NAZRA AHMED Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. M J BARUAH	MR. P KATAKI MRS R BEGUM MR D KALITA SC, GMC
12	WITH WP(C)/4438/2020	NUREJA BEGUM AND 2 ORS. Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. M J BARUAH	SC, GMC
<u>ORDERS</u>				
13	Cont.Cas(C)/65/2016	RELIEF FAMILIES WELFARE SERVICE SOCIETY Versus T.Y. DAS and 8 ORS	MR.M SARANIA MR.S U AHMED MR.J K BHUYAN	MR.D SAIKIA(Sr.Adv.)(R- 2&3) MR.M BHAGABATI(R-3) MSG BORAR-3 MR.H K MAHANTA(R-1&2) MR.B GOGOI(R- 2&3) MR. P NAYAK MR. P NAYAK MR.R D BHUYAN(R-1&2)
14	Cont.Cas(C)/471/2018	ISKANDAR ALI TALUKDAR Versus MADHUMITA DEY AND 9 ORS	MR. I H LASKAR MR. A M BARBHUIYA MR. A M BARBHUIYA F BEGUM MS. S F MAITAI MS. M MEDHI	MR. D SAIKIA (R2) MR. T C CHUTIA (R1) MRS. D DAS BARMAN MR. B GOGOI (R2) MS. N DAS (R1) MR P NAYAK (R2) MR D K ROY (R1) MS. I KAKATI (R1) MS. P CHUTIA MR. D S DEKA (R2) MS. D D BARMAN, GA ASSAM
15	Cont.Cas(C)/121/2023	M/S KAYAKUCHI GAON MEEN SAMBAI SAMITEE LIMITED Versus AYUSH GARG, IAS	MR. S KATAKI MS. R DUTTA	
16	Cont.Cas(C)/421/2023	PRANJAL GAUTAM PAUL Versus S ABBASI, IAS AND 3 ORS	MR. P HAZARIKA P. BORAH MR. H S BORAH	
17	Cont.Cas(C)/432/2023	SANTANU DUTTA Versus ADITYA VIKRAM YADAV	MR. B P BORAH MR P J DUTTA A KHANDAKAR	

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